

**Derailment of Ajmer-Sealdah train**

270. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Ajmer-Sealdah Express train derailed near Kanpur recently where more than 40 people got injured and two had died;

(b) if so, whether Railways have identified the reasons for the said tragedy; and

(c) the compensation paid to the victims, including the kins of persons who have died, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (c) Yes, Sir. Train No. 12987 Sealdah-Ajmer Express derailed at Rura station on Kanpur-Tundla section on Allahabad Division of North Central Railway on 28.12.2016 at 05:20 hours wherein 68 passengers sustained injury. No passenger however, lost his/her life in the said accident.

Statutory inquiry into the derailment has been ordered to determine the reasons of the accident by the Commissioner of Railway Safety (CRS), Northern Circle, New Delhi under the Ministry of Civil Aviation.

Compensation is paid by the Railways on receipt of a decree by Railway Claims Tribunal. However, on humanitarian grounds, an ex-gratia amount of ₹ 6,10,000/- has been paid by the Railways to the passengers who sustained injuries in the accident.

**Train accidents**

271. SHRI DILIP KUMAR TIRKEY: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of train accidents occurred in the last three years, including the major and minor ones;

(b) the total number of fatalities reported in these accidents; and

(c) the total amount of compensation awarded to the victims of these train accidents in the last three years by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) Details of number of consequential train accidents and fatalities (including incidents at Unmanned Level Crossings (UMLC) and persons killed therein caused due to negligence of road vehicle users) occurred therein during the last three years *i.e.* 2013-14, 2014-15 and 2015-16 are given as under:

Year	Number of consequential train accidents (including UMLC)	Number of fatalities in consequential train accidents (including road users at UMLC)
2013-14	118	152
2014-15	135	292
2015-16	107	122

(c) Amount of compensation paid by Railways in train accidents during the last three years is as under:

Year	Compensation paid
2013-14	₹ 149.49 lakhs
2014-15	₹ 127.48 lakhs
2015-16	₹ 262.96 lakhs
<b>TOTAL</b>	<b>₹ 539.93 lakhs</b>

*Note:* The compensation paid in a year need not necessarily relate to the accidents/casualties in that year alone. This amount depends upon the number of cases which are finalized in a particular year irrespective of the year(s) in which the accident they pertain to, have occurred.

#### **Purchase of power from discoms for train operations**

272. DR. R. LAKSHMANAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is purchasing power from various discoms across the country for its train operations, if so, the details thereof, discom-wise;

(b) the details of expenses incurred on purchasing power from discoms, year-wise; and

(c) whether any proposal is pending with Government to change this system of purchasing power from discoms?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) Yes, Sir. Indian Railways is purchasing power from various Distribution Companies (DISCOMs) across the country for its train operations, details are given in the Statement (*See* below).

(c) Indian Railways as deemed licensee has started to procure power from Generating Companies (GENCOs) through tariff based bidding/bilateral arrangements and has made applications to various State Transmission Utilities (STUs) for obtaining